

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

39. C.P.(IB)-581(MB)/2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.06.2024**

NAME OF THE PARTIES:- TATA Capital Financial Services Limited
V/s
Abhijeet Deshpande

Section: 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Rohit Jadhav appeared for the Petitioner through VC and Counsel, Atishay Jain a/w Tanushree Sogani appeared for the RP through VC. Counsel appearing for the Applicant seeks time to argue the matter as the debt in question has been assigned and Petitioner wants to move an Application for substitution of the name of the Petitioner. In the light of the assignment of the debt, list this matter on **08.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)